

## CHAPTER VIII

### NAME, DESIGNATIONS AND OTHER PARTICULARS OF THE PUBLIC INFORMATION OFFICERS.

**Name of the Public Authority:**

**Assistant Public Information Officers:**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>S.T.D. Code</b>	<b>Ph. No. Office/Resd.</b>	<b>Fax</b>	<b>Email</b>	<b>Address</b>
----------------	-------------	--------------------	--------------------	-----------------------------	------------	--------------	----------------

**Public Information Officers:**

<b>Sl. No</b>	<b>Name</b>	<b>Designation</b>	<b>S.T.D. Code</b>	<b>Ph. No. Office/ Resd</b>	<b>Fax</b>	<b>Email</b>	<b>Address</b>
	Smti. L.A.Lyn dem	Joint Legal Remembrancer & Deputy Secretary Law(A) Department	0364	2212688 PABX-2688			Meghalaya Civil Secretariat, Main Building, Room No. 221, Shillong - 793001

**Name of Appellate Authority:**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>S.T.D. Code</b>	<b>Ph. No. Office/ Resd.</b>	<b>Fax</b>	<b>Email</b>	<b>Address</b>
	Shri. A.K.Sangma	Additional Secretary Law Department	0364	2210361 PABX : 2691			Meghalaya Civil Secretariat, Additional Building, Room No. 222, Shillong - 793001